

FIFTEENTH KERALA LEGISLATIVE ASSEMBLY**FIFTH SESSION****BULLETIN - PART II****August 2, 2022****No. 268****Consolidated List of Official Legislative Business****A consolidated List of Official Legislative Business transacted during the Fifth Session of the Fifteenth Kerala Legislative Assembly is given below :**

Sl. No.	Title of Bill	Minister -in-charge	Remarks
(1)	(2)	(3)	(4)
I LAYING OF BILLS ASSENTED			
1.	The Kerala Appropriation Bill, 2022 (Bill No.93)	Shri. K.N. Balagopal, Minister for Finance.	The Bill received the assent of the Governor on March 24,2022. The Bill as assented to by the Governor was laid on Table by the Secretary on June 28, 2022. (Act 1 of 2022)
2.	The Kerala Appropriation (No.2) Bill,2022 (Bill No.94)	Shri. K.N. Balagopal, Minister for Finance.	The Bill received the assent of the Governor on March 24,2022. The Bill as assented to by the Governor was laid on Table by the Secretary on June 28, 2022. (Act 2 of 2022)
3.	The Kerala Appropriation (No.3) Bill,2022 (Bill No.95)	Shri. K.N. Balagopal, Minister for Finance.	The Bill received the assent of the Governor on March 25,2022. The Bill as assented to by the Governor was laid on Table by the Secretary on June 28, 2022. (Act 3 of 2022)
4.	The Kerala Appropriation (No.4) Bill,2022 (Bill No.96)	Shri. K.N. Balagopal, Minister for Finance.	The Bill received the assent of the Governor on March 25,2022. The Bill as assented to by the Governor was laid on Table by the Secretary on June 28, 2022. (Act 4 of 2022)

5.	The Kerala Appropriation (No.5) Bill,2022 (Bill No.97)	Shri. K.N. Balagopal, Minister for Finance.	The Bill received the assent of the Governor on March 25,2022. The Bill as assented to by the Governor was laid on Table by the Secretary on June 28, 2022. (Act 5 of 2022)
6.	The Kerala Appropriation (No.6) Bill,2022 (Bill No.98)	Shri. K.N. Balagopal, Minister for Finance.	The Bill received the assent of the Governor on March 25,2022. The Bill as assented to by the Governor was laid on Table by the Secretary on June 28, 2022. (Act 6 of 2022)
7.	The Kerala Appropriation (Vote on Account) Bill,2022 (Bill No.101)	Shri. K.N. Balagopal, Minister for Finance.	The Bill received the assent of the Governor on March 27,2022. The Bill as assented to by the Governor was laid on Table by the Secretary on June 28, 2022. (Act 7 of 2022)

II. BILLS PASSED

1.	The Kerala Finance bill, 2022 (Bill No.99)	Shri. K.N. Balagopal, Minister for Finance.	The Bill was published as a Gazette Extraordinary on March 17,2022. The Bill was introduced in the Assembly on March 18,2022. The Bill was referred to Subject Committee VIII on July 13,2022. The Bill as reported by the Subject Committee VIII after joint consideration with Subject Committee II and V was presented on July 14, 2022 and was passed on July 19,2022.
2.	The Kerala Finance (No.2) bill, 2022 (Bill No.100)	Shri. K.N. Balagopal, Minister for Finance.	The Bill was published as a Gazette Extraordinary on March 17,2022. The Bill was introduced in the Assembly on March 18,2022. The Bill was referred to Subject Committee VIII on July 13,2022. The Bill as reported by the Subject Committee VIII after joint consideration with Subject Committee II and V was presented on July 14, 2022 and was passed on July 19,2022.

3.	The Kerala Co-operative Societies (Amendment) Bill, 2022 (Bill No.110)	Shri. V.N. Vasavan, Minister for Co-operation and Registration and Culture.	The Bill was published as a Gazette Extraordinary on June 23,2022. The Bill was introduced in the Assembly on June 27,2022 and was passed on July 19,2022.
4.	The Kerala Appropriation (No.7) Bill,2022 (Bill No.123)	Shri. K.N. Balagopal, Minister for Finance.	The Bill was published as a Gazette Extraordinary on July 19,2022. The Bill was introduced in the Assembly on July 21,2022 and was passed on the same day.
5.	The Kerala Appropriation (No.8) Bill,2022 (Bill No.124)	Shri. K.N. Balagopal, Minister for Finance.	The Bill was published as a Gazette Extraordinary on July 20,2022. The Bill was introduced in the Assembly on July 21,2022 and was passed on the same day.

III. BILLS PUBLISHED AFTER THE FOURTH SESSION AND PENDING BEFORE THE FIFTEENTH KLA

1.	The Kerala Protection of River Banks and Regulation of Removal of Sand (Amendment) Bill, 2022(Bill No.102)	Shri. K. Rajan, Minister for Revenue and Housing.	The Bill was published as Gazette Extraordinary on April 30,2022.
2.	The Dekkhan Agriculturists' Relief (Repeal) Bill, 2022 (Bill No.104)	Shri. P.Prasad, Minister for Agriculture.	The Bill was published as Gazette Extraordinary on May 17,2022.
3.	The Kerala Motor Transport Workers' Welfare Fund (Amendment) Bill, 2022 (Bill No.105)	Shri. V. Sivankutty, Minister for General Education and Labour.	The Bill was published as Gazette Extraordinary on May 17,2022.
4.	The Kerala Abkari Workers' Welfare Fund (Amendment) Bill,2022 (Bill No.106)	Shri. V. Sivankutty, Minister for General Education and Labour.	The Bill was published as Gazette Extraordinary on June 8,2022.
5.	The Payment of Salaries and Allowances (Amendment) Bill,2022. (Bill No.107)	Shri. K. Radhakrishnan, Minister for Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes , Devaswoms and	The Bill was published as Gazette Extraordinary on June 16,2022.

		Parliamentary Affairs.	
6.	The Kerala Public Service Commission(Additional Functions as Respects Certain Corporations and Companies) Amendment Bill,2022. (Bill No.108)	Shri. Pinarayi Vijayan, Chief Minister.	The Bill was published as Gazette Extraordinary on June 23,2022.
7.	The Kerala Private Forests (Vesting and Assignment) Amendment Bill,2022.(Bill No.109)	Shri. A.K. Saseendran, Minister for Forest and Wildlife.	The Bill was published as Gazette Extraordinary on June 24,2022.
8.	The Kerala Livestock and Poultry Feed and Mineral Mixture (Regulation of Manufacture and Sale) Bill,2022. (Bill No.111)	Smt. J. Chinchurani, Minister for Animal Husbandry and Zoos.	The Bill was published as Gazette Extraordinary on June 24,2022.
9.	The Kerala Lok Ayukta (Amendment) Bill,2022. (Bill No.112)	Shri. Pinarayi Vijayan, Chief Minister.	The Bill was published as Gazette Extraordinary on June 24,2022.
10.	The Kerala Co-operative Societies (Second Amendment) Bill,2022. (Bill No.113)	Shri. V.N. Vasavan, Minister for Co-operation and Registration.	The Bill was published as Gazette Extraordinary on June 28,2022.
11.	The Kerala Maritime Board (Amendment) Bill, 2022 (Bill No.114)	Shri. Ahammad Devarkovil, Minister for Ports,Museums and Archaeology.	The Bill was published as Gazette Extraordinary on June 29,2022.
12.	The Kerala Khadi and Village Industries Board(Amendment)Bill, 2022 (Bill No.115)	Shri. P. Rajeeve, Minister for Law, Industries and Coir.	The Bill was published as Gazette Extraordinary on June 30,2022.
13.	The Kerala Fiscal Responsibility(Amendme nt)Bill,2022(Bill No.125)	Shri. K.N. Balagopal, Minister for Finance.	The Bill was published as Gazette Extraordinary on July 20,2022.

**A.M. BASHEER,
SECRETARY.**